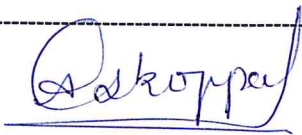


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.78/BB/ 2018	-	Admission	252(3)	M/s Sri Balaji Realtors Pvt Ltd Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
7	ASHWINI KOPPAL (Representing On behalf of CS. NARASEMHA PAI	SRI BALAJI REALTORS PRIVATE LIMITED	 (Representative)

ORDER

Assistant of PCS is present. She is informed that, registry pointed out certain defects in the Application on scrutiny and that the Petitioner company to comply the same. List it on 07/03/2018.


Member (T)


Member (J)